

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2993
ANSWERED ON:24.04.2012
SECURITY COVER
Ray Shri Rudramadhab

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the total funds spent on security of tainted and chargesheeted politicians and bureaucrats;
- (b) whether the Government has any proposal to withdraw the security cover of all such persons;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (d) : Security is provided mainly on account of threat perception as assessed by the security agencies in respect of individuals or on the basis of the post held by an individual, as per laid down rules and instructions.

Such security is provided primarily by the State Government/Union Territory Administration in whose jurisdiction such an individual may, for the time being, happen to be. Apart from the local police, Central Security Agencies also provide some or all components of security cover to some of the protected individuals. In view of the multiple agencies involved, including the State Governments, it would not be possible to estimate the total expenditure on providing security.

The security provided is subject to periodical review which may result in the security cover being continued, upgraded, reduced or withdrawn.